

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. 3158/2001

New Delhi this the 6th day of September, 2002

Hon'ble Mr. Kuldip Singh, Member (J)

Kalyan Das
Ex.CA/SS/NDLS
House No.278C,
Gali No.5, Mangolpuri,
Delhi-110 083.

•Applicant

By Advocate: Shri T.N. Tripathi.

Versus

1. D.R.M. Office
Northern Railway,
New Delhi.

2. Assistant Personnel Officer (Bills)
Northern Railway,
New Delhi.

3. Senior DAP,
Northern Railway,
DLI, New Delhi.

•Respondents

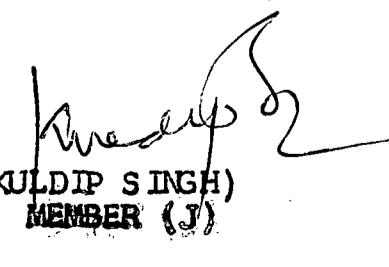
By Advocate: Shri V.S.R. Krishna.

ORDER (ORAL)

Hon'ble Mr. Kuldip Singh, Member (J)

Both the counsel agree that the applicant shall make a comprehensive detailed representation and the department to take action on his representation. The applicant shall make a representation within 10 days from today and thereafter the respondents shall decide the representation within a period of 2 months. If any grievance survives thereafter, the applicant will be at liberty to approach the Tribunal again.

2. OA stands disposed of with the above directions. No costs.


(KULDIP SINGH)
MEMBER (J)